

केन्द्रीय विद्युत विनियामक आयोग

CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029

Phone: 011-26189709; Fax-20904365

Petition No. 60/GT/2024

Date: 12.9.2024

To,

The General Manager (Commercial),
THDC India Limited,
Pragati Puram, By Pass Road,
Rishikesh-249201
Uttarakhand

Sir,

Subject: Petition seeking Revision of Tariff of Koteswar Hydro Electric Project (KHEP) (4x100MW) for the period 1.4.2019 to 31.3.2024 on account of interim truing up limited to meet the liabilities as per the arbitration award dated 17.12.2010 read with the orders of Hon'ble Delhi High Court dated 13.12.2019, 12.7.2023, 28.7.2023 paid by THDCIL on 27.1.2020 and 31.8.2023, in terms of Regulations 13(3) and 76 & 77 of the Tariff Regulations, 2019.

Reference: Letter dated 30.8.2024.

I am directed to inform that the letter dated 30.8.2024, calling for additional information and reply/rejoinder thereon in the subject petition, is, hereby withdrawn.

Yours Sincerely,

Sd/-

(Deepak Pandey)
Assistant Chief (Law)

Copy to:

All Respondents